

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated- Guwahati, the 27th May, 2015

No.HC.VII-167/2014/2461/A.### Hon'ble the High Court has been pleased to nominate following Judicial Officers / Public Prosecutors **to attend 03 Days 'National Training of Trainers Workshop for Criminal Justice Officials on Special Investigative Techniques While Respecting Human Rights and the Rule of Law in Counter Terrorism Cases'**, organized by the Sardar Vallabhbhai Patel National Police Academy, Hyderabad in association with UNODC from 22 – 24 July, 2015 at SVP National Police Academy, Hyderabad.

JUDICIAL OFFICERS				
Sl No	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Shri Alokeshwar Bhattacharyya	Special Judge, Assam, Guwahati	District & Sessions Judge's Court Complex, Kamrup (Metro), Guwahati-781001, Assam	Fax No. 0361-2541592 0361-2603447 Mob. No. 094354-55073 e-mail. specialjudge.ghy@gmail.com
2.	Shri Mrinmoy Kumar Bhattacharjee	Special Judge, CBI / NIA, Assam, Guwahati	District & Sessions Judge's Court Complex, Kamrup (Metro), Guwahati-781001, Assam	Fax No. 0361-2603447 0361-2541592 Mob. No. 094351-73963 e-mail. mr.mkbhattacharjee@gmail.com
PUBLIC PROSECUTORS				
3.	Shri D.K. Das	Special Public Prosecutor, NIA, Ministry of Home Affairs, Govt. of India, Guwahati Branch	District & Sessions Judge's Court Complex, Kamrup (Metro), Guwahati-781001, Assam	Fax No. 0361-2603447 0361-2541592 Mob. No. 094351-08452 e-mail. dddas9422@gmail.com

4.	Shri Javed Ali Hassan	Public Prosecutor, NIA, Ministry of Home Affairs, Govt. of India, Guwahati Branch	District & Sessions Judge's Court Complex, Kamrup (Metro), Guwahati-781001, Assam	Fax No. 0361-2603447 0361-2541592 Mob. No. 094350-41803 078969-60935 e-mail. jahasan.nia@gov.in
----	-----------------------	---	---	--

Further, Hon'ble the High Court has been pleased to nominate the following Judicial Officer as reserved nominee for the aforesaid programme-

Sl No	Name	Designation	Postal Address	Fax No., Mob. No. & e-mail
1.	Shri Neiko Kanuo	District and Sessions Judge, Dimapur	District & Sessions Judge's Court Complex, Dimapur, Nagaland, Pin- 797112	Fax No. 0370-2244963 Mob. No. 094368-10520 e-mail. neikokanuo@yahoo.com

The nominees are to proceed for the workshop only after receiving confirmation of acceptance of their nominations. The Officers whose nominations accepted are required to report at the Academy by the evening of 21st July, 2015 i.e. one day before the commencement of the workshop.

By order,
Sd/- R.A. Tapadar
OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/**2462 - 2481**/A dated 27.05.15

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officer is placed on deputation for participating in the programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima. ***She is requested to inform the concerned officer accordingly.***
8. Shri Alokeswar Bhattacharyya, Special Judge, Assam, Guwahati.
9. Shri Mrinmoy Kumar Bhattacharjee, Special Judge, CBI, Assam, Guwahati. ***He is requested to inform the nominated Public Prosecutors accordingly.***
10. Shri Neiko Kanuo, District and Sessions Judge, Dimapur.
11. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
12. Shri D.K. Das, Special Public Prosecutor, NIA, Guwahati.
13. Shri Javed Ali Hassan, Public Prosecutor, NIA, Guwahati.

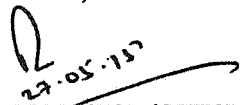
The nominated participants are advised to visit the website of SVP National Police Academy from time to time to get information about the programme.

The workshop is residential and the participants of the workshop will be accommodated in the campus. The expenditure to be incurred on boarding and lodging of the participants shall be met by the UNODC. Additionally, the air travel tickets will also be booked and arranged by the UNODC for all participants.

Transport from Hyderabad Airport / Railway Station to the Academy and back will be provided by the Academy.

14. Shri S. Raveendran, Dy. Director (Tac) & Course Director, Sardar Vallabhbhai Patel National Police Academy, Hyderabad.
15. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
16. The Administrative Officer, Judicial Academy, Assam.
17. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload this Notification in the official web site of the Gauhati High Court immediately.
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
20. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM